

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8142 OF 2011

RAJAN PUROHIT & ORS. Appellant (s)

VERSUS

RAJ.UNIV.OF HEALTH SCIENCE & ORS. Respondent(s)

(With appln(s) for impleadment and vacating stay)

WITH Civil Appeal NO. 8143 of 2011
Civil Appeal NO. 8144 of 2011
Civil Appeal NO. 8999 of 2011
(With appln(s) for directions)
SLP(C) NO. 24967 of 2011
(With appln(s) for deleting the name of respondent and directions
and
with prayer for interim relief and office report)
SLP(C) NO. 25353 of 2011
(With appln(s) for permission to place addl. documents on record
and
deleting the name of respondent and with prayer for interim
relief and
office report)

Date: 11/04/2012 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s) Mr. Dushyant A. Dave, Sr. Adv.
Mr. Pallav Shishodia, Sr. Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Ms. Vinita Sasidharan, Adv.
for M/s. Lawyer's Knit & Co.

Mr. P.S. Narsimha, Sr. Adv.
Mr. J.S. Bhasin, Adv.
Mr. T. Mahipal, Adv.

Mr. U.U. Lalit, Sr. Adv.
Mr. A. Venayagam Balan, Adv.

Mr. Maninder Singh, Sr. Adv.
Ms. Rashmi Priya, Adv.
Mr. Gaurav Sharma, Adv.
Mr. Shivaji M. Jadhav, Adv.

For Respondent(s) Mr. Amrendra Sharan, Sr. Adv.
Mr. Amit Kumar, Adv.
Mr. Atul Kumar, Adv.
Ms. Rekha Bakshi, Adv.
Mr. Shailendra Kumar Panday, Adv.

Mr. Jasbir Singh Malik, AAG

Ms. Manju Jana, Adv.
Mr. Milind Kumar, Adv.

Mr. Naveen Kr. Chauhan, Adv.
Mr. Rahul Singh Chauhan, Adv.
Mr. Mandar K. Narwane, Adv.
Mr. Praveen Swarup, Adv.

Mr. Rajendra Soni, Adv.
Ms. Anuradha Soni, Adv.

Mr. Abhinav Mukerji, Adv.
Mr. P.K. Jain, Adv.

Mr. Gaurav Agrawal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

The matters remained part-heard.

(O.P. Sharma)
Court Master

(Deepak Mansukhani)
Court Master

(M.S. Negi)
Court Master